

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
Faridkot House, Copernicus Marg
New Delhi**

No: NGT (PB)/Judicial/03/2020/116

Dated: 14.04.2022

OFFICE ORDER

In pursuance of Order bearing F.No. 17(15)/2021-PL/NGT dated 24.03.2022 issued by the Ministry of Environment, Forest and Climate Change, Government of India, with respect to appointment of Hon'ble Mr. Justice Dinesh Kumar Singh as Judicial Member in National Green Tribunal, the following posting order is hereby issued, with effect from the date of joining:

Hon'ble Mr. Justice Dinesh Kumar Singh : Western Zonal Bench, Pune
Judicial Member

This issues with the approval of the Competent Authority.



**(VIDYA PRAKASH)
Registrar General**

Copy to:

1. PPS to Hon'ble Chairperson, NGT
2. PS/PA to all Hon'ble Judicial and Hon'ble Expert Members, NGT
3. Hon'ble Member as mentioned above
4. PA to Registrar General, Deputy Registrar, Assistant Registrar(PB)
5. Registrars of all Zonal Benches for information and necessary action.
6. Economic Advisor, Ministry of Environment, Forest and Climate Change, Government of India, Indira Prayavaran Bhawan, Jor Bagh, New Delhi
7. PAO,MOEF & CC, Government of India, Indira Prayavaran Bhawan, New Delhi
8. The President and the Hony. Secretary, NGT Bar Association, Delhi
9. Accounts/Admin/Protocol/General Admin Sections, NGT(PB)
10. Guard File